

Sixteenth Loksabha

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Title: Introduction of the Employees' State Insurance (Amendment) Bill, 2017 (Amendment of section 1, etc.)

SHRI N.K. PREMACHANDRAN (KOLLAM): I beg to move for leave to introduce a Bill further to amend the Employees State Insurance Act, 1948.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Employees State Insurance Act, 1948.”

*The motion was adopted.*

SHRI N.K. PREMACHANDRAN: I introduce the Bill.

